

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. NO. 19/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	Sumer Mal Jain & Ors. -Versus- Dhanashree Electronics Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	S.K. Dutt Adv.	for	18/09/17
2.	Syamantak Banerjee Adv.	SEBI	

1.	NITU LODDAR, PCS	petitioners	NITU LODDAR 18/9/17
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Ratnanko Banerji, Sr. Adv.	}	R1, R2, R9 & R 24	Somani 18/9/2017
Sanik Chakraborty, Adv.			
Neha Somani, PCS			

P.T.O.

(5)

ORDER

Ld. Pr. CS for the petitioners and the Ld. Counsel for the respondent
nos. 1, 2, 9 and 24 are present.

List the matter on 24/10/2017.

sdl
(Jinan K.R.)
Member (J)

sdl
(Vijai Pratap Singh)
Member (J)